

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/1597/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 27th February, 2023.

Sub:- **Casual leave and station leave permission.**

Ref:- DJ.SSM-I.3/Esstt/2021-2023/343/E dated 24.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.02.2023 with station leave permission from the evening of 27.02.2023 till the morning of 01.03.2023**, has been granted.

The Civil Judge & Assistant Sessions Judge cum C.J.M. South Salmara-Mankachar would remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO. HC.VII-71/2004/1598/A, dated , 27-02-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

JK